

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1993/6028 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Susil Kumar Sarma,
Member,
Motor Accident Claims Tribunal, Nagaon.

Dated Guwahati the 12th October, 2018.

Sub: **Casual Leave with station leave permission.**

Ref:- Your letter No. MACT/N/783 Dated, Nagaon, the 9th October 2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 20.10.2018, along with station leave permission from 18.10.2018 till the morning of 22.10.2018 has been granted/rejected. The District and Sessions Judge, Nagaon and in her absence, the senior most Addl. District and Sessions Judge, Nagaon will remain in charge of your Court and office in your absence.

Yours faithfully,


JOINT REGISTRAR (VIGILANCE)

Memo NO.HC.VII-70/1993/ /A, dated



Copy to:

1. The District and Sessions Judge, Nagaon.


JOINT REGISTRAR (VIGILANCE)